सेवा में,

अवर सचिव, स्थापना शाखा, बिहार विधान सभा, पटना ।

विषय :- चल-अचल संपत्ति तथा दायित्वों की विवरणी के संबंध में। महोदय,

सभा सचिवालय के कार्यालय आदेश संख्या- 1स्था०-36/2021-345, दिनांक- 06.02.2025 के आलोक में मैं अपने चल-अचल संपत्ति तथा दायित्वों की विवरणी विहित प्रपत्र में संलग्न कर रहा हूँ।

अतएव अनुरोध है कि संलग्न विवरणी को अग्रतर कार्रवाई हेतु ग्रहण करने की कृपा की जाय।

विश्वासभाजन.

र्र भाग निष्ट ( कुमा 67.2.2 ( श्याम सुन्दर कुमार )

आप्त सचिव,

बिहार विधान सभा, पटना ।

## **Declaration of Assets and Liabilities**

Year 2025

I, **Shyam Sunder Kumar**, son/daughter/wife of **Late Ram Ekbal Sharma** aged **55** years, belonging to **Bihar Vidhan Sabha**, service and presently working as **Private Secretary** give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*:

## A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.		self	spouse Name (s) Bibha Kumari (Wife)	Dependant-1 Name Harshita Sharma (Daughter)	Dependant-2 Name Harsh Raj (son)	Dependant-3 Etc.Name
(i)	Cash	Cash <b>25,500.00</b>		10000.00	Nil	N.A
(ii)	Deposits in Bank, Financial Institutions and Non-Banking Financial Companies  Rs 95,000/- in SBI		Rs. 11,000/- in SBI	Nil	Nil	N.A
(iii)	Bonds, Debentures and Shares in Companies	Bonds, Nil Debentures and Shares in		Nil	Nil	N.A
(iv)	Other financial Institutions, Nss, postal savings, LIC policies, etc	Annual premium in LIC policies is Rs. 18015/p.a. R.D. Rs. 2000.00/P.M. PPF in SBI Sukanya Samriddhi R.D. Rs. 5000.00/ P.M. In SBI SIP- 2000/P.M. SIP- 2000/P.M. SIP- 2000/P.M Start from 2023	Sahara India Rs. 55,300.00 R.D. Sahara India Rs. 1300.00/P.M. (CLOSE & MARCH-2022)	Nil	Nil	N.A
(v)	Motor vehicles (details of make, etc.)	Motorcycle Bajaj Discover	Nil	Nil	Nil	N.A
(vi)	Jewellery (give details of weight and value)	Gold 24g.	Gold 125 g. Silver 750 g.	Gold 25g. Silver 250g.	Gold 10g.	N.A
vii)	Other assets, such as values of claims/ interests	T.V., Fridge, Washing Machine, Cooler, Sewing Machine	Nil	Nil	Nil	N.A

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

07/2/25

## B. Details of Immovable assets

[Note: properties on joint ownership indicating the extent of joint ownership will also have to be indicated]

sr. No.		self	spouse Name (s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc.Name
(i)	Agricultural Land -Location (s) -Survey number(s) -Extent(Total measurement) -Current market value	Undivided Ancestral Property House and Agriculture land in which I am entitle for 1/4 Share of this property Mauza- Shivnagar, Block- Karpi, Distt. Arwal.	Nil	Nil	Nil	N.A
(ii)	Non- Agricultural Land - Location (s) -Survey number(s) -Extent(Total measurement) -Current market value  Undivided Residential Plot in which I am entitle for 1/4 Share of this property 11.1/2 Decimal, Khata- 19, Plot No 2030, Mauza- Dhanaut, Block- Danapur.		Nil	Nil	Nil	N.A
(iii)	Buildings (Commercia and residential) -Location (s) -Survey / door number(s) -Extent(Total measurement) -Current market value	Nil	Nil	Nil	Nil	N.A
iv)	Houses / Apartments, etcLocation (s) -Survey / door number(s) -Extent(Total measurement) -Current market value	Nil	Nil	Nil	Nil	N.A
v)	Others (such as interest in property)	Nil	Nil	Nil	Nil	N.A

(2) I give herein below the details of my liabilities  $\!\!\!/$  over dues to public financial institutions and government dues :-

(Note: please give separate details for each item)

SI. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 31.01.2025
(a)	(i) Loans from Banks	Home Loan from SBI Saguna More, Patna	29,79,685/-
	(ii) Loans from financial institutions	Nil	Nil
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	Nil	Nil
	(b) dues to departments dealing with supply of water	Nil .	Nil .

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	(c) dues to departments dealing with supply of electricity	Nil	Nil
	(d) dues to departments dealing with telephones	Nil	Nil
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	Nil	Nil
	(f) Other dues, if any	Nil	Nil
(b)	(i) Income Tax including surcharge [Also indicate the assessment year up to which Income Tax Return filed. Give also permanent Account Number (PAN)	Tax -90,734.00 Assessment year 2024-25 PAN No. ANQPK4449L	Nil
	(ii) Wealth Tax [Also indicate the assessment year up to which wealth Tax return filed]	Nil	Nil
	(iii) Sales Tax [Only in case of proprietary business]	Nil	Nil
	(iv) property Tax	Nil	Nil

## C. Personal Detail

Place Patna

Date. 07/2/2025

GPF/CPF/PRAN	No.	:-	PTS/BLA-1208
Gender	:-	(M/F)	M
Date of Birth		:-	0 3 0 1 1 9 7 1 (DD/MM/YYYY)
Class/Group			:- B (A/B/C)
Cadre		<b>;-</b>	Stenographer & Private Secretary Cadre, Bihar Vidhan Sabha, Secretariat
			Full Name e.g. B.A.SBihar Administrative Service, B.S.S Bihar Secretariat Service etc.)
Home District		:-	Arwal

I hereby declare that the above details are true to the best of my knowledge and belif.

Signature 241H 37FC 3HIC

Name of Employee Shyam Sunder Kumar

Designation Private Secretary

Department Bihar Vidhan Sabha

Note: Please sing each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

7/2/25